



Government of Jammu and Kashmir  
Civil Secretariat Finance Department  
Jammu/Srinagar

Notification,  
Jammu, the 17<sup>th</sup> January, 2019.

SRO **55** . - In exercise of the powers conferred by proviso to sub-section (1) of section 58-E of the Reserve Bank of India Act, 1934 (Act No.2 of 1934), the Government of Jammu and Kashmir hereby authorize officers of Jammu and Kashmir Police not below the rank of Senior Superintendent of Police of the District, to make a complaint in writing for the purpose of any offence punishable under sub-section (5-A) of section 58B of the said Act.

By order of the Government of Jammu and Kashmir.

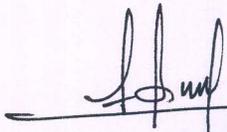
Sd/-  
(Navin K. Choudhary)  
Principal Secretary to Government,  
Finance Department.

NO:-FD(BKG)32/2015

Dated:- **17** -01-2019

Copy to the:-

1. All Financial Commissioners.
2. Principal Secretary to the Governor.
3. All Principal Secretaries to Government.
4. All Commissioner/Secretaries to Government.
5. Divisional Commissioner, Jammu/Kashmir.
6. General Manager, Reserve Bank of India, Jammu
7. All Deputy Commissioners.
8. All Heads of the Departments
9. Director Information, J&K, Jammu with the request to kindly get the notification published in two dailies of Jammu and Srinagar.
10. Principal Private Secretary to Chief Secretary.
11. Incharge Website, GAD.
12. Incharge Website Finance Department.

  
(Shafqat Ali Keen)  
Under Secretary to Government,  
Finance Department.